

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.7/ BB/ 2017 Sl. No. 45/ 2017	-	Hearing	Rule-6 of IB	Ultratech Cement Ltd., Vs Vishwas Concrete Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

S.J. SANGHVI

P.K. Arjun

Petitioner

For Respondent

Mr.
S.K.A.

Counsel for petitioner is present. Counsel for respondents is also present. Counsel for respondent requested time to file objections.

List it finally on 31.08.2017.

MEMBER (J)

MEMBER (T)